

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:648  
ANSWERED ON:02.03.2007  
DEVELOPMENT OF NATIONAL CAPITAL REGION  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has recently held a meeting with the adjoining States of Delhi for development of the National Capital Region;
- (b) if so, the details of the discussions held and the outcome thereof;
- (c) whether some State Governments have also given some suggestions and demanded funds for development of the adjoining areas of Delhi;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a) : The meeting of the National Capital Region Planning Board (NCRPB) set up under the NCR Planning Board Act 1985 to facilitate balanced harmonious development of the National Capital Region was last held on 24.05.2006. Chief Ministers of the constituent States and NCT of Delhi are Members in the Board. The Committees set up under the Board also meet from time to time to consider specific issues.

(b): The NCR Planning Board, in its meeting held on 24.05.2006 mainly discussed matters relating to setting up of new townships in Haryana, inclusion of additional towns as Counter Magnet areas, status of implementation of Regional Plan 2021 and issues relating to Regional Rapid Transit System. Besides the Board also approved the annual report and the annual accounts of the board for the year 2004-2005.

(c)to(e): The constituent State Governments in the National Capital Region request for financial assistance from time to time. The details of sector-wise projects and loans disbursed in the National Capital Region and Counter Magnet Areas is given at Annexure - I. The details of the new projects sanctioned by NCRPB are given in Annexure - II.

ANNEXURES REFERRED TO IN REPLY TO PARTS (c)to (e) OF LOK SABHA UNSTARRED QUESTION NO. 648 FOR 2.3.2007

ANNEXURE-I

DETAILS OF SECTORWISE PROJECTS SANCTIONED & LOANS DISBURSED IN THE NATIONAL CAPITAL REGION & COUNTER MAGNET AREAS#

	Power	Land	Water	Trans- port	Sewerage/ Sanitation/ SolidWaste Management	OtherS	Total
Total No. of Projects sanctioned	8	94	23	17	19	6	67
Total Project Cost (in Cr.)	504	429	872	296	345	555	6871
Total Loan Amount Sanctioned (in Cr.)	378	1513	626	208	272	336	3333

Total Loan Amount 225 1355 200 187 154 198 2319  
 Disbursed (in Cr.)

#Note : There are five Counter Magnet Areas viz. Hissar in Haryana, Bareilly in Uttar Pradesh, Kota in Rajasthan, Patiala in Punjab and Gwalior in Madhya Pradesh.

**ANNEXURE-II**

NEW PROJECTS SANCTIONED

(Rs. in lacs)				
Loan Component to be given by NCRPB				
Name of the Project	Projectwise	2006-07	2007-08	Total loan
total	component			
estimated	to be given			
cost	by NCRPB			
2x600 MW Hissar Thermal Power Project in Hissar District	425865.00	13500.00	19500.00	50000.00
Revamping of sewerage system at Old Faridabad.	10383.00	311.50	1245.96	3114.90
Urban Renewal Project Dabua Colony, Faridabad	3896.12	300.72	300.72	1202.88
Urban Renewal Project Babu Nagar, Faridabad	2526.56	195.00	195.00	780.05
Construction of Electricity Transmission Lines and Augmentation of Electricity Transformer Capacities in Alwar District	4761.45	1666.508	1666.508	3333.015
Sub Total	447432.13	15973.728	21241.680	58430.845